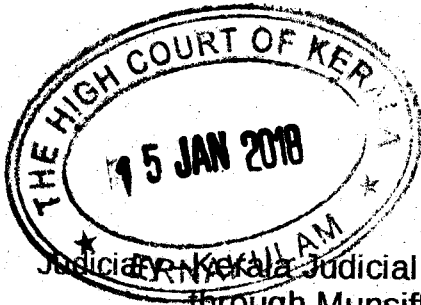


05104



THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 11-01-2018**PROCEEDINGS**

Judicial Service-Appointment of 29 Munsiff- Magistrates recruited through Munsiff-Magistrate Selection, 2016 -Posting orders issued- Regarding.

- Read :
1. G.O(Ms) No. 260/2017/Home dated 28-12-2017.
 2. G.O(Ms) No. 261/2017/Home dated 28-12-2017.
 3. G.O(Ms) No. 262/2017/Home dated 28-12-2017.
 4. G.O(MS)No.66/2007/Home dated 28-03-2007.
 5. G.O(MS)No.179/2010/Home dated 05-08-2010.
 6. G.O(MS)No.181/2006/Home dated 31-10-2006.
 7. G.O(MS)No.286/2012/Home dated 14-11-2012.

ORDER NO.B1(A)-63/2018(1)

The following candidates who have been appointed as Munsiff-Magistrates in the Kerala Judicial Service as per the Government orders cited 1st, 2nd and 3rd, through Munsiff-Magistrate Selection, 2016 (Recruitment Nos. 01/2016 and 02/2016), are inducted into the Kerala Judicial Service and posted to the stations noted against their names. The postings shall come into force with effect from 12-02-2018.

Sl.No	Name and Address	Station to which posted
1	SMT. ARUNIMA V.A. PUTHIYAPARAMBATH HOUSE CHOMBALA P.O., VATAKARA, KOZHIKODE. PIN - 673308	Judicial Magistrate of First Class, Mattannur
2	SMT.ANJU CLETUS FLAT NO.1, J M HABITAT APARTMENTS SASTHRI ROAD, VADUTHALA, ERNAKULAM, PIN-682023	Additional Munsiff, Cherthala
3	SMT.ANUSREE SURESH SHREYAS, SIXTH MILESTONE, KARAKULAM P.O., THIRUVANANTHAPURAM. PIN-695564	Addl.Munsiff-II, Neyyattinkara
4	SRI.MANIKANDAN C.K. KONGINIYAN VALAPPIL VEEDU, UDMA P.O., KASARAGOD. PIN-671319	Munsiff, Payyannur



Sl.No	Name and Address	Station to which posted
5	SRI.YAHYA.T.K. THAIKANDY HOUSE, CHIRAMANGALAM SOUTH, PARAPPANANGADI, NEDUVA P.O., MALAPPURAM. PIN-676303	Additional Munsiff, Kasaragod
6	SMT.SHERIN Y.T. HAPPY DALE, KOTTAMKARA, CHANDANATHOPE P.O., KOLLAM PIN-691014	Judicial Magistrate of First Class-II, Punalur
7	SMT.RAMYA KRISHNAN P.R. PATTIKKARA VALAPPIL, ABCD COTTAGE, RING ROAD, MANJAKAD, SHORANUR P.O., PALAKKAD. PIN-679121.	Munsiff, Parappanangadi
8	SMT.SAVITHA T.P. THOPPIL HOUSE, KAROOR P.O., THRISSUR. PIN-680697	Judicial Magistrate of First Class, Perambra
9	SMT.GIGIMOLE P.K. PARAKKATTIL HOUSE, OORAMANA P.O, OORAMANA, MUVATTUPUZHA, ERNAKULAM. PIN-686730	Judicial Magistrate of First Class-III, Punalur
10	SMT.ASHA K.N. PONNEMPARA HOUSE, PUZHAKKAL P.O., AMBAKKAD, THRISSUR. PIN - 680553	Addl.Munsiff, Palakkad
11	SRI.NISHAD IBRAHIM THANNICKAL HOUSE, KANJAR P.O, IDUKKI. PIN- 685590.	Munsiff, Thalassery
12	SRI.JANKISH NARAYANAN, NIKETHA HOUSE, PAYYOLI P.O., KOZHIKODE. PIN-673522	Judicial Magistrate of First Class, Mananthavady
13	SMT.TIARA ROSE MARY B.N-37, T.C-VIII/1627, PONGUMOODU, MEDICAL COLLEGE P.O., THIRUVANANTHAPURAM PIN - 695011	Munsiff, Koyilandy
14	SMT.RESHMA G.MENON KORAS 114, AISHWARYA GARDENS, KOCHAR ROAD, SASTHAMANGALAM, THIRUVANANTHAPURAM. PIN-695010	Temporary Judicial Magistrate of First Class, Neyyattinkara



Sl.No	Name and Address	Station to which posted
15	SRI.NASEEB A .ABDUL RAZAK CHIRAKKONATHU CHARUVILA PUTHEN VEEDU, KANNANKODU, CHERIYAVELINALLOOR, AKKAL P.O., KOLLAM. PIN-691516	Additional Munsiff, Kozhikode-I
16	SMT.DEEPA MOHANAN NADACKAPARAMBIL HOUSE, CHIRACKAKAM, VARAPUZHA P.O., ERNAKULAM. PIN-683517	Judicial Magistrate of First Class-I, Thiruvananthapuram
17	SMT.MANEESHA K. BHADRAN KULAKKATTIL HOUSE, KAVUMPADY, MANARCADU P.O., KOTTAYAM. PIN-686019	Judicial Magistrate of First Class-II, Thiruvananthapuram
18	SMT.DRISYA BALAKRISHNAN TC 11/905(1) F20, DEVASWOM LANE, KESAVADASAPURAM, PATTOM PALACE P.O., THIRUVANANTHAPURAM. PIN-695004	Temporary Judicial Magistrate of First Class, Attingal
19	SRI.ELDOS MATHEW KOORAN HOUSE, PN 84 PRIYA NAGAR, NAYATHODU P.O., ANGAMALY, ERNAKULAM. PIN-683572	Judicial Magistrate of First Class, Kodungallur
20	SMT.G.S.CHANDANA GOPASREE, MOLIYOORKONAM, KATTAKADA P.O., THIRUVANANTHAPURAM. PIN-695572	Judicial Magistrate of First Class, Sulthan Bathery
21	SRI.REJANISH K.V. KARAMPILLIL HOUSE, HOUSE NO.21/24, NETTOOR PWD ROAD, NETTOOR P.O., ERNAKULAM. PIN-682040	Additional Munsiff, Alappuzha
22	SRI.TONY T.THADATHIL THADATHIL HOUSE, VAZHITHALA P.O., THODUPUZHA, IDUKKI. PIN-685583	Judicial Magistrate of First Class, Ottappalam
23	SMT.SUNITHA K.E PUKKATTU HOUSE, XIX/405, KANGARAPPADY, VADACODE P.O., ERNAKULAM. PIN-682021	Munsiff, Nadapuram
24	SMT.SHERIN R.A. KUNDOOR HOUSE, .CHOORAKKATTUKARA, AMALANAGAR P.O., THRISSUR. PIN-680555	Judicial Magistrate of First Class-I, Manjeri



Sl.No	Name and Address	Station to which posted
25	SMT.SHERIN K.GEORGE KALAPARAMBATH HOUSE, THIRUVALLOOR, ALANGAD P.O., ERNAKULAM. PIN-683511	Addl.Munsiff, Nedumangad
26	SRI.AMAL S.R. AVANI, PERAYAM, MULAVANA P.O., KOLLAM. PIN-691503	Judicial Magistrate of First Class-IV, Thiruvananthapuram
27	SMT.SMITHA SUSAN MATHEW PAYAMPALLIL HOUSE, PAMPADY, POOTHAKUZHY P.O., KOTTAYAM. PIN-686521	Additional Munsiff(RCC), Thiruvananthapuram
28	SRI.ARAVIND P. PANIKKARETHU HOUSE, VETTIYAR, VETTIYAR P.O., ALAPPUZHA. PIN-690558	Munsiff-Magistrate, Sulthan Bathery
29	SMT. ANN THANIA ALEX MARAVOOR VEEDU, THEKKUMPURAM, PUTHOOR P.O., KOLLAM. PIN-691507	Judicial Magistrate of First Class, Vaikom

The officers shall report at 08.00 A.M on 17-01-2018 before the Registrar(Subordinate Judiciary), High Court of Kerala with Bare Acts of all topics comprised in the syllabus of Munsiff - Magistrate examination. They shall undergo training from 17-01-2018 to 09-02-2018, as per the curriculum prescribed by the Kerala Judicial Academy.

The officers shall take charge in their respective stations on 12-02-2018 and conduct sitting for the day. On 14-02-2018, the officers shall report at the Kerala Judicial Academy at Athani and undergo training till 14-06-2018. On 16-06-2018, the officers will join their respective stations and resume sitting. Thereafter, the officers shall complete their one year training, as per the module of the Academy, within a continuous period of two years from their induction into the service.

On 12-02-2018, the Officers will take charge in their respective stations, from the officer who is holding the additional charge of such courts. The charge arrangements prior to their joining will revive, as and when the officers proceed for the training scheduled from 14-02-2018 to 14-06-2018. In case any change of circumstances arise, the District Judges concerned shall make necessary charge arrangements in consultation with the Chief Judicial Magistrate.



The appointment of the above officers will be subject to the following conditions:

- a) Their appointment will be subject to the satisfactory report of enquiry into their antecedents;
- b) Their conditions of service shall be governed by the Kerala Judicial Service Rules, 1991 and other relevant rules in force;
- c) They shall be on probation for a period of two years on duty within a continuous period of three years, from the date on which he joins duty;
- d) They shall have to submit a Statement showing their property interests, details of close relatives etc. in the prescribed proforma, to the District Judges or Chief Judicial Magistrates, as the case may be, while joining their stations, for onward transmission to the High Court;
- e) They shall produce a Medical Certificate of fitness in the prescribed form, obtained from a Civil Surgeon or a Medical Officer equivalent to or above the rank of a Civil Surgeon, at the time when they join duty at the allotted stations;

Their seniority will be in the order in which their names appear in the table above. They will be entitled for full service benefits from the date of assumption of charge. As regards the candidates appointed by transfer, the period of training scheduled from 17.01.2018 to 09.02.2018 will be treated as qualifying service for all intent and purpose. For the training from 17.01.2018 to 09.02.2018, the candidates appointed by transfer will be eligible for pay and allowances based on their Last Pay Certificate, from the date of their relief from the respective posts till the date of their taking charge in the allotted stations, subject to the decision of the Government in this regard.

Accommodation will be provided during the period of training by the Kerala Judicial Academy, if the candidate so requires.

The officers are eligible for Robe allowance @ Rs.6000/-, once in three years as per the Government order cited 5th.

The officers at Sl.Nos. 2 ,9, 12, 15, 17, 19, 20, 21, 22, 23, 26, 28 and 29 are eligible for the benefit of three advance increments as per the Government order cited 4th, for possessing Post Graduate Degree in Law (LLM), at the time of their joining the Kerala Judicial Service.



The Officers at Sl.Nos.1, 4, 6, 7, 8, 9, 11, 12, 13, 14, 16, 17, 18, 19, 20, 22, 23, 24, 26, 28 and 29 are eligible for Special Pay for extra Administrative work at the rate of Rs. 1250/- , as per the Government orders cited 6th and 7th .

(By Order)



K. Hanpal
K. Hanpal
Registrar(Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram(29 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram
(with C/L)
- The Law Secretary to Government, Law Department, Thiruvananthapuram (with C/L)
- The Director General of Police, Police Head Quarters, Thiruvananthapuram(with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director, Kerala Judicial Academy, Athani, Aluva.
- All Principal District Judges and Chief Judicial Magistrates.
- The Officers and Courts concerned.
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The A5, B1(D), B2(A), B3(A), B3(B), B4(A), B5(A), C1, D2 , E1 & I1 seats, E-courts Cell,
Finance Wing & the I.T. Section High Court.
- The Kerala Judicial Academy, Athani, Aluva.
- The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable Judges.

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